

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NOS. 58, 711 & 951 OF 2017  
APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 & IA NO. 199 OF 2018 &  
IA No. 1176 OF 2019**

**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017**

**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**

**APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017**

**APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016 & 1312 OF 2019**

**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**

**APPEAL NO. 77 OF 2017 &**

**IA NOS. 207, 209 & 972 OF 2017, IA No.1259 OF 2018 & IA No. 357 of 2019**

**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017**

**APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017**

**APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017**

**APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017**

**APPEAL NO. 236 OF 2018 & IA NOS. 964, 963, 965 & 966 OF 2018**

**APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018**

**AND**

**APPEAL NO. 299 OF 2018 & IA NOS. 1289, 1288 & 1290 OF 2018**

**Dated: 7<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NOS. 58, 711 & 951 OF 2017**

**Bharti Airtel Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1**

**Ms. Krishna Dayama for R-2**

**APPEAL NO. 342 OF 2016 &  
IA NOS. 750 & 751 OF 2016, IA NO. 199 OF 2018 & IA No. 1176 of 2019**

**Tata Teleservices (Maharashtra) Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Krishna Dayama for R-2

**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017**

**Vodafone Mobile Services Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Krishna Dayama for R-2

**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**

**Idea Cellular Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Krishna Dayama for R-2

**APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017**

**Vodafone India Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Krishna Dayama for R-2

**APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016 & 1312 OF 2019**

**Telenor (India) Communications Pvt. Ltd. & Anr.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
Ms. Krishna Dayama for R-2

**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**

**Reliance Communication Ltd. & Anr.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
Ms. Krishna Dayama for R-2

**APPEAL NO. 77 OF 2017 &  
IA NOS. 207, 209 & 972 OF 2017, 1259 OF 2018 & 357 of 2019**

**ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL)** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
Ms. Krishna Dayama for R-2

**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017**

**Aircel Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**  
Counsel for the Appellant(s) : -  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Krishna Dayama for R-2

**APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017**

**GTL Infrastructure Ltd. & Anr.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**  
Counsel for the Appellant(s) : -  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
Ms. Krishna Dayama for R-2

**APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017**

**Indus Towers Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Raghav Pandey  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
Ms. Krishna Dayama for R-2

**APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017**

**Tower Vision India Pvt. Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
Ms. Krishna Dayama for R-2

**APPEAL NO. 236 OF 2018 & IA NOS. 964, 963, 965 & 966 OF 2018**

**M/s ASCEND Telecom Infrastructure Pvt. Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**  
Counsel for the Appellant(s) : Ms. Neha Bhatia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
  
Ms. Krishna Dayama for R-2

**APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018**

**M/s Unity Telecom Infrastructure Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. K. Nanda  
  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
  
Ms. Krishna Dayama for R-2

**APPEAL NO. 299 OF 2018 & IA NOS. 1289, 1288 & 1290 OF 2018**

**Airkonnect Networks Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Kiran Singh  
  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
  
Ms. Krishna Dayama for R-2

**ORDER**

Finally, the time is granted to learned counsel for the parties for compliance in these matters till 19.08.2019, failing which it shall be taken as nil.

List these matters for compliance on **19.08.2019**.

**(S. D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**